

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1197/2021

JAIRAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(Only I.A. NOs. 145970 (bail) and 145971 of 2021 in AR-1197/21 and I.A. Nos. 145978 (bail) and 145980 in AR-1198/21 are to be listed.)

WITH

CrI.A.No.1198/2021

(IA 145978/2021-FOR BAIL)

Date : 13-12-2021 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI

HON'BLE MR. JUSTICE ABHAY S. OKA

For Appellant(s)

Mr. Abhishek Atrey, AOR (mentioned by)

For Respondent(s)

Mr. Sanjeev Malhotra, AOR

UPON being mentioned the Court made the following
O R D E R

IA 145970/2021 IN CRL.A.NO.1197/2021 AND IA 145978/2021 IN
CRL.A.NO.1198/2021

To be retained in the list of 03.01.2022.

(NIRMALA NEGI)
COURT MASTER (SH)

(BEENA JOLLY)
COURT MASTER (NSH)